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महासचिव
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National Human Rights Commission
Manav Adhikar Bhawan, C-Block, GPO Complex,
INA, New Delhi-110023 India

LD/MISC/CD-2013

11th December 2013

Dear

During the visits of the National Human Rights Commission to various States in the country, the NGOs and Human Rights Defenders have drawn the attention of the Commission to the functional environment in the States being not very conducive to their work. They have alleged that functionaries of NGOs and Human Rights Defenders are being threatened and some times have been physically manhandled by the State authorities. It has been stated by them that they live in constant fear of being implicated in false cases. These issues have also been discussed with the State Government officers during the Commission meetings, Open hearings and Camp sittings.

It would, therefore, be of immense help if State Government functionaries are sensitized about the problems being faced by NGOs and Human Rights Defenders. The latter should be treated as partners in bringing about a positive change in the human rights environment in the States.

Yours sincerely,

Sd/-

(Parvinder Sohi Behuria)

To,

Chief Secretaries of all States/UTs